Seizure of RDX

3738. COL. SONA RAM CHAUDHARY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether 67 KG high explosives (RDX) was seized by the security forces from Shri Punjraj Singh and his associates;

(b) whether a gang of smugglers including Shri Punjraj Singh is operating on behest of ISI of Pakistan;

(c) if so, the details thereof;

(d) whether the younger brother and some of relations of a sitting MLA are also involved in smuggling of Arms and Ammunitions;

(e) if so, whether an inquiry by the Central agency has been conducted in this matter; and

(f) if so, the outcome thereof alongwith the number of persons arrested so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c). As per available information Shri Punjraj Singh and his associates were operating as trans-border smugglers.

(d) Information is being collected and will be laid on the Table of the House.

(e) and (f). The State Government authorities are investigating the case.

[Translation]

Computer in Government Offices

3739. SHRI VIJAY KUMAR KHANDELWAL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is compulsory to purchase bilingual computers in the Government offices; and

(b) if so, the reasons for doing all the work in English despite having the bilingual computers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) It is not correct to say that all work is being done in English despite having the biligual computers. As per the quarterly progress reports furnished by various Ministries/Departments, at present 28.7% of the total work done on bilingual computers is in Hindi.

[English]

Financial Allocations to Chandigarh

3740. SHRI SATYA PAL JAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the total financial allocations made for the Union Territory of Chandigarh during the financial year 1995-96 were completely utilized;

(b) if so, the details of the amount spent under various heads and sub-heads; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). No, Sir. There were, however, only marginal savings of Rs. 19 lakhs on plan account and Rs. 1.33 crores on non-plan account mainly because of non-creation of certain posts.

Factories Polluting the Environment

3741. SHRI JOACHIM BAXLA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether a number of factories like beaten rice, plastics etc. have been set up/are being set up in South Bihar without the pollution control device being installed;

(b) if so, the details thereof and the reasons therefor;

(c) the steps taken or proposed to be taken to ensure that these factories strictly adhere to the pollution control norms/guidelines/directives laid down from time to time; and

(d) the action proposed to be taken against those found guilty in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c). Bihar Pollution Control Board (BPCB), have informed that some very tiny units of beaten rice/plastics are being set up in South Bihar, particularly in Deoghar. Normally such tiny units are non-polluting.

(d) BPCB is keeping a close watch over such units.

[Translation]

Foreign Agencies Aid to NGOs

3742. PROF. PREM SINGH CHANDUMAJRA :
SHRI NAWAL KISHORE RAI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to the newsitem appearing in 'Indian Express', dated November 6, 1996 under the captions "NGOs told not to follow foreign agencies dictates blindly";

(b) if so, whether several of the voluntary social organisations in the country are getting regular financial assistance from abroad;

(c) if so, the names of the voluntary organisations functioning in the country getting foreign financial assistance from abroad during the last three years from March, 1993 to March, 1996; and